

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Chamber Constructions Pvt. Ltd. Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 2-06-2021

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party? % of voting share in CoC, if applicable					
	NIL			0	0					0		
										0		
										0		
0	Total			0	0	0		0	0	0	0	